

**GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION**

**LOK SABHA
UNSTARRED QUESTION NO.2326
TO BE ANSWERED ON 15TH MARCH, 2023**

ASSISTANCE UNDER RDF AND MDF

**2326. SHRI GIRISH BHALCHANDRA BAPAT:
SHRI CHANDRA SEKHAR SAHU:
DR. PRITAM GOPINATHRAO MUNDE:
SHRI RAHUL RAMESH SHEWALE:**

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) whether the Central Government have been assisting States and UTs under Rural Development Fund and Market Development Fund (MDF);**
- (b) if so, the names of the States and Union Territories (UTs) that demanded for the release of Rural Development Fund (RDF) and Market Development Fund (MDF) during each of the last three years;**
- (c) the details of funds so far released to various States particularly to Maharashtra during the said period;**
- (d) the criteria under which assistance to States/ UTs is provided by the Central Government;**
- (e) whether there has been a delay in approving the same on both counts and if so, the details thereof; and**
- (f) the details of all outstanding dues of the Centre under RDF and MDF, State/UT-wise particularly Maharashtra and Odisha?**

**A N S W E R
MINISTER OF STATE FOR MINISTRY OF RURAL DEVELOPMENT AND
CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SADHVI NIRANJAN JYOTI)**

(a): The provisional/final food subsidy is released to States on the basis of rates of incidentals allowed in Provisional/Final Cost Sheet (PCS/FCS) of concerned crop year which includes incidentals like Minimum Support Price, Statutory Charges such as Rural Development Fee, Market Fee, etc. also, among others.

(b): The various States Governments, including that of Punjab, Haryana, Uttar Pradesh, Chhattisgarh, Maharashtra, Madhya Pradesh, Andhra Pradesh, Telangana, Gujarat, Jharkhand, Karnataka, Odisha, Uttarakhand and West Bengal, have levied statutory charges on purchase of food grains.

(c) to (f): The provisional quarterly claims of State Governments are processed keeping in view the opening and closing balance of stocks, procurement, allocation and distribution of food grains, Food Corporation of India's reconciliation, Utilization Certificates received, Economic Cost of food grains, prevalent guidelines etc., among others. This is an ongoing and continuous process and Department of Food & Public Distribution, Government of India has been continuously releasing quarterly admissible amount of food subsidy to the all DCP States including Government of Maharashtra & Odisha. Further, only those statutory charges, which are being utilized for improving the infrastructure and facilities to augment the quality of procurement centres should be part of claims. Incidental-wise record of food subsidy is not maintained in the Department.

The details of admissible amount of provisional food subsidy released by DFPD to all DCP States for last three years are annexed.

Final Cost Sheet is issued after finalization of accounts of the concerned states and subsidy is released after adjusting provisional subsidy released earlier.

Annexure

ANNEXURE REFERRED TO IN REPLY TO PART (c) TO (f) OF THE UNSTARRED QUESTION NO.2326 FOR ANSWER ON 15.03.2023 IN THE LOK SABHA.

Statement indicating the subsidy released to DCP States during the last 03 years :

(Rs in crores)

S. No.	Name of the State	2019-20	2020-21	2021-22	22-23 (as on 09.03.2023)
1	Andhra Pradesh	7404.42	8424.72	9323.38	5964.29
2	Bihar	2535.71	4117.33	7671.90	7489.85
3	Chhattisgarh	4628.11	7193.13	9047.77	5892.68
4	Gujarat	69.03	9.24	749.43	215.27
5	Karnataka	205.79	323.99	1682.12	1632.77
6	Kerala	469.30	1214.98	1777.86	808.01
7	Madhya Pradesh	8888.39	11946.44	14420.62	9471.50
8	Maharashtra	1920.17	2555.74	4082.07	2725.75
9	Odisha	5807.45	8985.73	7892.69	6848.83
10	Punjab	1612.09	1761.53	2047.53	443.53
11	Tamil Nadu	3242.79	3109.76	6250.93	7000.76
12	Telangana	4858.89	6879.59	7665.02	3931.22
13	Uttarakhand	903.12	1371.33	1554.43	1051.90
14	West Bengal	2194.86	8792.03	5421.34	3214.24
15	Jharkhand	-	3.66	-	-
16	Tripura	-	29.79	15.58	136.86
17	DBT *	204.24	182.78	186.87	171.48
		44944.36	66901.77	79789.54	56,998.84

* Under DBT scheme, w.e.f. 2015-16 subsidy is released to UTs.
